

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) At present two Central Universities, namely Central University of South Bihar and Mahatma Gandhi Central University have been established in Bihar and have already started functioning from rented buildings. While the construction activities of the Central University of South Bihar at the land allotted to it are in full swing, construction work of Mahatma Gandhi Central University has not been started as the State Government has not yet transferred land to it. Both the Universities are governed by the Central Universities Act, 2009 and the Statutes and the Ordinances made thereunder and also by the norms/guidelines of the University Grants Commission. University Grants Commission (UGC) has reported that there has been no delay in its part in releasing financial allocations. The financial allocation under the XII Plan, including that for creation of capital assets and building projects was enhanced subsequently in the case of Central University of South Bihar. As on 24.11.2016, an amount of ₹ 40.47 crore is available with the University as unspent balance out of which an amount of ₹ 35.95 crore is under the head of Capital Assets. However, in the matter of building projects, the Central Universities have to follow the provisions of General Financial Rules, 2005, Central Vigilance Commission's guidelines on the subject and the building norms of UGC.

Hostel facilities in Tamil Nadu

1873. DR. R. LAKSHMANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the construction activities undertaken by Government to augment the hostel facilities for boys and girls belonging to all categories in Tamil Nadu; and

(b) the details of the amount released in this regard to Tamil Nadu during last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The details of schemes where assistance is given by Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs to augment the hostel facilities for boys and girls belonging to Scheduled Castes, Other Backward Classes and Scheduled Tribes in Tamil Nadu are given in the Statement-I (*See below*).

(b) The details of the amount released in this regard to Tamil Nadu during last three years are given in the Statement-II.

Statement-I

The details of the construction activities undertaken by Government to augment the hostel facilities for boys and girls belonging to all categories in Tamil Nadu

Ministry/Department	The details schemes implemented by the Government to augment the hostel facilities in Tamil Nadu	
Social Justice and Empowerment	Construction of Hostels for OBC Boys and Girls	The Scheme aims at providing hostel facilities to students belonging to socially and educationally backward classes, especially from rural areas, to enable them to pursue secondary and higher education.
	Babu Jagjivan Ram Chhatrawas Yojana	The objective of the Scheme is to provide hostel facilities to Scheduled Caste Boys and Girls studying in middle schools, higher secondary schools, colleges and Universities.
Tribal Affairs	Girls and Boys Hostels for Scheduled Tribes	Under the scheme, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels.
	Ashram Schools in Tribal Sub-Plan Area	Funds are provided for making residential schools for Scheduled Tribes for primary, middle, secondary and senior secondary level of education.
	Eklavya Model Residential Schools (EMRSs)	EMRSs are set up with capacity of 480 students per school under grants in aid under article 275(1) of the Constitution to provide quality middle and high level education to Scheduled Tribes students.

Statement-II

The details of the amount released for Hostel facilities to Tamil Nadu during last three years

Ministry/Department	Scheme	Amount released (during last three years) (₹ in lakh)
Social Justice and Empowerment	Construction of Hostels for OBC Boys and Girls	1549.25
Tribal Affairs	Girls and Boys Hostels for Scheduled Tribes	112.73
	Eklavya Model Residential Schools (EMRSs)	420.00

NGOs registered and in-operation

1874. SHRI ANUBHAV MOHANTY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) how many NGOs are registered and are in operation under the Ministry currently;

(b) how many of such NGOs are provided with funds for running their NGOs and programmes;

(c) whether the accounts of such NGOs are registered with the Ministry and are properly audited annually by the authorized Chartered Accountants empanelled with the Ministry;

(d) if not, what is the procedure for the NGOs to get their accounts audited; and

(e) the actions proposed against those NGOs who do not follow the norms, do not maintain their accounts properly and do not get them audited?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) This Ministry launched an NGO portal viz. www.ngograntssje@gov.in for mandatory online submission and processing of Grant-in-aid (GIA) applications w.e.f. 01.04.2014. As on date for the year 2016-17 a total of 4311 NGO-proposals have used the log in facility on the portal. Out of these, 2856 NGO-proposals are active.

(b) During 2016-17 a total number of 1975 NGOs were provided with funds under the various schemes of the Ministry as on till date i.e. 28.11.2016.